

æITEM NO.51

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 37468/2016

PIYUSH KUMAR MISHRA

Petitioner(s)

VERSUS

STATE OF U.P. AND ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief and office report)

Date : 03/05/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Utkarsh Sharma, Adv.

Mayank Pandey,Adv.

For Respondent(s)

Mr. Sandeep Singh, Adv.

Mr. M. R. Shamshad,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent Nos.1 to 4 have already filed the counter affidavit.

Service of respondent No.5 is awaited. Registry to obtain the fresh track report.

List again on 25.7.2017.

(RAJESH KUMAR GOEL)
Registrar